

21

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/5/ (IB)/2017
NAME OF THE PETITIONER(S) : QUIPO ENERGY LIMITED
NAME OF THE RESPONDENT(S) : MMS STEEL & POWER PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM


1) N. K. VAMAN

Counsel for Petitioner



2) PRANJAY BHAT
(FOR RAHUL BALAJI)

Counsel for Respondent
ORDER



Counsel representing both the sides present. Counsel for Respondent submitted that the Corporate Debtor is ready to settle the outstanding debt. He prayed time for filing the schedule of payment. At request, time is enlarged. Put up on 03.07.2017 at 02.30 P.M.

S. Vijayaraghavan
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

vp